IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 1735 of 2020
With
I.A. No. 234 of 2021

Vinay Kumar (Company Commander,
Jharkhand Home Guard) & Others …. … Petitioners
Versus
The State of Jharkhand & others ….. … Respondents

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Petitioners : Mr. Anil Kumar Sinha, Sr. Advocate
For the State : Mr. P.A.S.Pati, S.C.-IV

Oral Order
12/ Dated 21.09.2021

Heard in Part.

Put up this case for further hearing on 28.09.2021 at 2:15 P.M.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

DS/BS